

  
**MANIPUR JUDICIAL ACADEMY**  
HIGH COURT OF MANIPUR COMPLEX  
MANTRIPUKHRI, IMPHAL, MANIPUR – 795002

**ORDER**

Imphal, the 12<sup>th</sup> July, 2022

No. MJA/E – 01/2015/..... : In exercise of the power conferred under Rule 22(1) of the High Court of Manipur (Manipur Judicial Academy) Rules, 2022, the Director, Manipur Judicial Academy is pleased to appoint the following person temporarily in the post indicated against her name against the post of Mali created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

Sl. No	Name	Name of Post	Pay Scales
1	Kamei Akham Kabuini	Mali	Level – 1 of Pay Matrix (15700 – 50000) of Manipur Service (Revised Pay) Rule, 2019

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

She shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

Sd/-

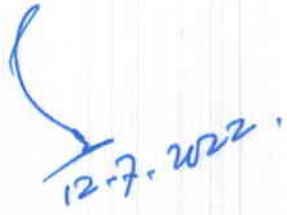
**(K. BRAJAKUMAR SHARMA)**  
**JOINT DIRECTOR**  
**MANIPUR JUDICIAL ACADEMY**  
Imphal, the 12<sup>th</sup> July, 2022

No. MJA/E – 01/2015/.129/.-1304

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Manipur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Justice M.V. Muralidaran, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court's official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.

<b>HIGH COURT OF MANIPUR</b> <b>IMPHAL</b>
RECEIPT NO. <u>2149</u>
DATE <u>13-07-2022</u>
INITIAL OF D.A. <u>Danish</u>

  
**(K. BRAJAKUMAR SHARMA)**  
**JOINT DIRECTOR**  
**MANIPUR JUDICIAL ACADEMY**